

IN THE COURT OF THE JUDICIAL MAGISTRATE, VADIPATTI

Present: Tmt. T. Sindhumathi M.L.,

Judicial Magistrate, Vadipatti

Dated this the 28th day of August 2020

Cr.No.12 /2020

Cr.M.P.No.1428 /2020

Honest Raja (24/20) S/o. Ganeshan Petitioner/Accused

/Vs/

State through the Inspector of Police,

AWPS Samayanallur

Cr.No. 12/2020

U/s. 294(b),417,376,506(ii) IPC 4 of TNPWH Act Respondent/Complainant

Accused Remanded on 10.08.2020

This Bail petition U/s. 437 Cr.P.C filed by Mr. N.Sakthivel Advocate for the Petitioners/Accused and of A.P.P. for the State side, this court passed the following.

ORDER

Heard. Since offence is triable by Hon'ble Sessions Court. Hence petition is dismissed.

Pronounced by me the 28th day of August 2020.

/Sd/ T. Sindhumathi
Judicial Magistrate
Vadipatti.